

Rajya Sabha Unstarred Question No. 54 on 15th July, 1991.

Delhi — One (BPC)

U.P. — Two (HPC/BPC)

New tourism plans

942. SHRI R. T. GOPALAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Central Government have drawn up any new tourism plans for the current year; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b) The Ministry of Tourism has prepared its Annual Plan for the year 1991-92 which include schemes for strengthening of tourism infrastructure marketing and publicity, manpower and institutional development etc.

Royalty on coal

943. SHRI R. T. GOPALAN: Will the Minister of COAL be pleased to state:

(a) the estimated production of coal during 1990-91, State-wise;

(b) the rate of royalty in force during the year and when it was last revised; and

(i) Group I Coals:

(a) Coking Coal
Steel Grade I
Steel Grade II
Washery Grade I

} Seven rupees per tonne.

(b) Hand picked coal produced in Assam, Arunachal Pradesh, Meghalaya and Nagaland. } Seven rupees per tonne.

(ii) Group II Coals:

(c) the actual amount paid to Tamil Nadu on account of royalty during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) State-wise production of coal during 1990-91 is given as under :—

(Fig. in million tonnes)

(Provisional)

Name of the State	Coal Production
1. Andhra Pradesh	17.708
2. Assam	0.678
3. J & K	0.015
4. Madhya Pradesh	65.361
5. Maharashtra	16.848
6. Orissa	16.212
7. Uttar Pradesh	10.320
8. Bihar	67.488
9. West Bengal	17.002
TOTAL (ALL INDIA)*	211.632

*Does not include production in unorganised mines in Meghalaya.

(b) The rates of royalty on coal were last revised on the 12th February, 1981. The rates of royalty in force during the year are as under:-

(a) Coking Coal Washery Grade II
Coking Coal Washery Grade III

(b) Semi-coking coal Grade I
Semi-coking Coal Grade II

(c) Non-coking coal Grade A
Non-coking coal Grade B

(d) Ungraded R.O.M. Coal produced in Assam, Arunachal Pradesh, Meghalaya and Nagaland

} Six rupees and fifty paise per tonne.

(iii) *Group III Coals:*

(a) Coking Coal Washery Grade IV
(b) Non-coking Coal Grade C

} Five rupees & fifty paise per tonne.

(iv) *Group IV Coals:*

Non-coking coal Grade IV
Non-coking coal Grade E

} Four rupees and thirty paise per tonne.

(v) *Group V Coals:*

Non-coking Coal Grade F
Non-coking Coal Grade G

} Two rupees and fifty paise per tonne.

(vi) *Group VI Coals:*

Coal produced in Andhra Pradesh (Singareni Collieries Company Ltd.)

} Five rupees per tonne.

(c) Levy of royalty on Lignite was notified for the first time with effect from 27-6-90. The rate of royalty has been stipulated as Rs. 2.50 per tonne as applicable to non-coking coal Grade 'F' and 'G' under Group V Coals. The royalty paid by Neyveli Lignite Corporation during the last three years was as under:-

1988-89 . . .	Nil
1989-90 . . .	Nil
1990-91 . . .	*Rs. 226 Lakhs (from 23-6-90 to 31-3-91)

*This amount includes Rs. 2.63 lakhs relating to quantity of lignite produced in March, 1991 and actually paid in April, 1991.

Grounding of Westland helicopters

944. SHRI KRISHAN LAL SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the fleet of Westland helicopters was grounded a number of times during the past years;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is also a fact that grounding of these helicopters is linked with the report of a sub-committee of the Ministry which concluded that it would be highly uneconomical to operate the Westland helicopters on commercial basis; and

(d) if so, the remedial measures taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Following an accident at Juhu, Bombay, the fleet was first grounded on December 21, 1989. It was reintroduced in September, 1990 after the Hussainy Committee submitted its report. The fleet was grounded again on 9th February, 1991 in the light of the report of the sub-committee appointed by the Director General of Civil Aviation.

(c) Yes, Sir.